

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 11/2016

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017**

**NAME OF THE COMPANY:** Mr. Neeraj Cheni V/s. M/s. MahaveerNelink Digital Cable Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 433(e)(f), 434 & 439

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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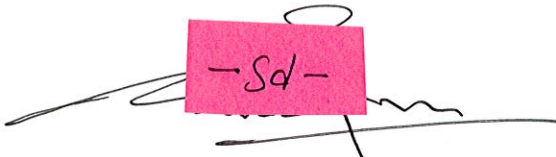
For the Petitioner (s) : Mr. Abhishek Kumar Singh, Advocate

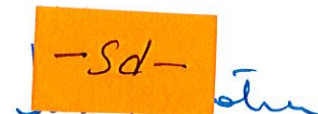
For the Respondent (s) : None

**Order**

Yet another adjournment is being prayed for by the Ld. Counsel for the Petitioner.

To come up on 21<sup>st</sup> August, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**